

F. No. J-11015/1/2018-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th November, 2018


ORDER

The President is pleased to engage **Shri Subhash Chand**, Advocate as Additional Standing Government Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before District & Subordinate Courts, Kurukshetra (Haryana), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts, Kurukshetra (Haryana)
Additional Standing Government Counsel**

Name of Advocate	Contact details	Enrollment No.
Shri Subhash Chand	1141, Sector-5, Urban Estate, Kurukshetra, The. Thanesar, Distt. Kurukshetra (Haryana) Mob: 9255241621	P/697/1990

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
4. The District Judge, Kurukshetra (Haryana).
5. Shri Subhash Chand, Addl. Standing Govt. Counsel at the address mentioned above.
6. Shri Arvind Kumar Bhardwaj, Standing Govt. Counsel, District & Subordinate Courts, Kurukshetra, H. No. 547, Sector-7, HUDA, Kurukshetra-136118 (Haryana).
7. To upload on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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